

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[ONLY IA NO. 177884/25 IS LISTED UNDER THIS ITEM]

IA No. 177884/2025 - GRANT OF BAIL

Date : 19-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s)

Mr. Barun Kumar Sinha, Adv.

Mrs. Pratibha Sinha, Adv.

Mr. Sneh Vardhan, Adv.

Mr. Pankaj Kumar Shukla, Adv.

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR

Mr. Vikas Pahwa, Sr. Adv.

Mr. Amit Khemka, Adv.

Mr. Rishi Sehgal, AOR

Ms. Himani Singh, Adv.

Mr. Midhun Aggarwal, Adv.

Ms. Ritu Dhingra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

IA No. 177884/2025 - GRANT OF BAIL

We are not inclined to grant bail.

The application is dismissed.

However, the hearing of the appeal is expedited.

List the appeal in the month of February, 2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR